

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	NBCC Complex, 8th Floor, Plate B, Tower 1, East Kidwai Nagar, New Delhi – 110023 Ph: 011 6901 2998 Email: auctionsno@sebi.gov.in recoverynro@sebi.gov.in	Notice of E-Auction / Sale
--	---	-----------------------------------

**ADDENDUM TO PUBLIC NOTICE FOR E-AUCTION FOR SALE OF
IMMOVABLE PROPERTIES OF HBN DAIRIES & ALLIED LIMITED**

Pursuant to the directions of the Hon'ble Supreme Court, Securities and Exchange Board of India ("SEBI") vide notice dated July 4, 2024 (published in the newspapers on July 10, 2024) read with Corrigendum dated July 10, 2024 has invited bids for sale of properties in the recovery proceedings against sale of assets of HBN Dairies & Allied Limited and its directors namely Mr. Harmender Singh Sran, Mr. Amandeep Singh Sran, Ms. Manjeet Kaur Sran and Ms. Jasbeer Kaur through e-auction platform on "as is where is and whatever there is" basis.

However, considering that the interested bidders have expressed for more time to submit EMD, as intimated by Quikr Realty Pvt. Ltd. (Valuation Agency), it has been decided to extend the last date of submission of the bids and date of auction as under:

- a) Last date of submission of bids and remittance of EMD: August 12, 2024 (Till 5:00 p.m.)
- b) Date and time of Auction: August 20, 2024 (11:00 am-1:00 pm).

The remaining contents of the notice published in the newspapers remains unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.

-sd-

Kshama Wagherkar

Place: New Delhi

Deputy General Manager & Recovery Officer

Date: August 06, 2024

SECURITIES AND EXCHANGE BOARD OF INDIA